

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

C.P. No. 54/2018 in  
O.A. No. 2355/2014

New Delhi, this the 24<sup>th</sup> day of April, 2018

**HON'BLE MR. V. AJAY KUMAR, MEMBER (J)  
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)**

Sandeep Singh, Age-30+ yrs.,  
S/o Sh. Satbir Singh,  
Roll No-7001719545,  
R/o-VPO-Sulodha, Teh-Jhajjar,  
Jhajjar, Haryana-124103. .. Petitioner

(By Advocate: Shri Rajesh Chauhan for Shri Sachin Chauhan)

Versus

1. Shri Ashim Khurana,  
Chairman,  
Staff Selection Commission,  
Block No-12, CGO Complex,  
New Delhi-110 003.
  
2. Shri Kishor B. Jagtap,  
Regional Director,  
Govt. of India,  
Staff Selection Commission (WR),  
1st Floor, South Wing, Prathishta Bhavan,  
(Old CGO Building), 101, M.K. Road,  
Mumbai-400020.
  
3. Shri Vanja N. Sarna,  
Chairman,  
Central Board of Excise and Customs  
North Block, New Delhi. .. Respondents

(By Advocate: Shri H.K. Bajpai for Shri Gyanendra Singh)

**ORDER (ORAL)****By Mr. V. Ajay Kumar, Member (J)**

When this matter is taken up for hearing, learned counsel for the petitioner submits that the respondents have substantially complied with the orders passed by this Tribunal.

2. Accordingly, the CP is closed and notices are discharged. However, if the petitioner is still aggrieved, he may avail his remedies, in accordance with law, if he is so advised. No costs.

**(Nita Chowdhury)**  
**Member (A)**

**(V. Ajay Kumar)**  
**Member (J)**

/Jyoti /